

ITEM NO.68

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 31523/2017

(Arising out of impugned final judgment and order dated 04-03-2016 in WC No. 64718/2008 passed by the High Court Of Judicature At Allahabad)

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ANR. Petitioner(s)

VERSUS

VEER SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.108340/2017-CONDONATION OF DELAY IN FILING and IA No.108344/2017-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.108342/2017-EXEMPTION FROM FILING O.T. and IA No.30625/2018-INTERVENTION/IMPLEADMENT and IA No.30627/2018-EXEMPTION FROM FILING O.T.

IA No. 108340/2017 - CONDONATION OF DELAY IN FILING

IA No. 108344/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 108342/2017 - EXEMPTION FROM FILING O.T.

IA No. 30627/2018 - EXEMPTION FROM FILING O.T.

IA No. 30625/2018 - INTERVENTION/IMPLEADMENT)

Date : 25-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Mr. Rachit Mittal, AOR
Mr. Parish Mishra, Adv.
Ms. Ritika Dawalia, Adv.
Mr. Adarsh Srivastava, Adv.

For Respondent(s) Mr. Vishwajit Singh, Sr. Adv.
Ms. Veera Kaul Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.
Ms. Vibha Bhat, Adv.

Mr. S. R. Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.

Mr. Ajay Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Ms. Swapnil Singh, Adv.
Mr. Anurag Singh, Adv.
Mr. Dhroov Kumar Singh, Adv.
Mr. Ankur Yadav, AOR

Mr. Ritesh Agrawal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Not taken up.

List after four weeks.

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)